

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.5500 of 2019**

Alka Hembrom Petitioner
Versus
The State of Jharkhand & Others Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Rishikesh Giri, Advocate
For the Respondents : Ms. Anshu Banshal, A.C. to S.C. IV

06/09.07.2020 Heard Mr. Rishikesh Giri, learned counsel for the petitioner and Ms. Anshu Banshal, A.C. to S.C. IV, learned counsel for the respondents-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Learned counsel for the respondents-State is directed to file counter affidavit within a period of four weeks.

Post this matter on 7th August, 2020.

(Sanjay Kumar Dwivedi, J.)

Anit